Dalit Intellectuals Conference held at Bhopal

3048. SHRI AIMADUDDIN AHMED KHAN (DURRU): Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news-item relating to the resolutions adopted and conclusions reached at the recent Dalit Intellectuals Conference held at Bhopal, which appeared in the Indian Express, dated the 16th January, 2002; and
- (b) if so, the decisions taken by Government in the light thereof to meet out justice to those sections which are still deprived in tune with the spirit of the Constitution of India?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) and (b) Resolutions adopted by the Conference held at Bhopal, Madhya Pradesh in January, 2002 on matters relating to Welfare of Scheduled Castes and Scheduled Tribes have been examined and referred to concerned Central Ministries for appropriate action.

Sexual exploitation of dalit women in Telengana

†3049. SHRIMATI KUM KUM RAI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the dalit women in the villages of Telengana are still being sexually exploited on the pretext of old customs;
- (b) whether Government have made any efforts to enforce the laws to stop this evil practice;
 - (c) if so, the details thereof; and
- (d) if not, whether Government would issue strict directions to the State Governments in this regard?

[†] Original notice of the question was received in Hindi.